

(a) whether the attention of Government has been drawn to the news captioned 'Mafia drains Talcher mines' appearing in the 'Sunday Observer' dated 1 April, 1990;

(b) if so, the facts in this regard and reaction of Government thereto; and

(c) the steps taken/proposed to curb mafia activities in the effected coal mine belts and the outcome thereof?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) Yes, Sir.

(b) and (c). It has been brought to our notice that some anti-social elements have been active in the theft of coal from Talcher area and there have been instances of assault and intimidation of employees of SECL threats of violence. SECL have been reporting these incidents to the local police and the District authorities for taking necessary steps to curb such activities. They have also been discussing this problem with Home Secretary, Chief Secretary and senior police officials. Secretary, Department of Coal too had addressed the Chief Secretary, Government of Orissa, asking him to take necessary measures to check pilferage of coal and intimidation of employees of the Coal Company by anti-social elements. SECL have also tightened and augmented their internal security arrangements.

#### **Power Theft in Delhi**

9952. SHRI BANWARI LAL PUROHIT: Will the Minister of ENERGY be pleased to state:

(a) whether the cases of power theft are mounting in the capital day by day with alleged connivance of the DESU employees;

(b) whether such connections from

service lines have been provided illegally in the resettlement colonies, in walled city and in some Group Housing Societies;

(c) if so, whether Government propose to check all the high tension wires passing over jhuggi clusters and in industrial areas to find out the illegal power connections; and

(d) if so, when?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) According to DESU, some cases of theft of electricity have been detected from time to time during the raids conducted by them in various localities. No complicity of DESU employees in such theft cases has been established. DESU has not provided any illegal connection in resettlement colonies, walled city and group housing societies.

(c) and (d). DESU has a vigilance squad, which periodically checks illegal use of electricity, including unauthorised tapping of HT wires passing over jhuggi clusters and in industrial area. As a result of these steps, the transmission and distribution losses have come down to about 19% in 1989-90 from 24.07% in 1988-89.

#### **Introduction of New Trains**

9953. SHRI BANWARI LAL PUROHIT:  
SHRI HARI SHANKAR MAHALE:

Will the Minister of RAILWAYS be pleased to state:

(a) whether Government have recently taken a decision to introduce more new trains during the year 1990;

(b) if so, the details thereof; and

(c) the details of trains introduced for the summer months?

MINISTRY OF RAILWAYS (SHRI AJAY SINGH): (a) Yes, Sir.

THE DEPUTY MINISTER IN THE

(b) and (c). A statement is given below:

### STATEMENT

(b) The following trains have been introduced on the Indian Railways from May' 90 time table:

1. 6687/6688 Jammu Tawi-Mangalore/Tiruchchirappalli Navyug Express (Weekly)
2. 4245/4246 Surat-Varanasi Tapti-Ganga Exp. (Bi-Weekly)
3. 8631/8632 Hatia-Varanasi Express (Bi-Weekly)
4. 5651/5652 Jammu Tawi-Guwahati Lohit Express (Weekly)
5. 1147/1148 Dadar-Muzaffarpur Sharm-Shakti Express (Weekly)
6. 5049/5050 Goakhpur-Howrah Express (Weekly)
7. 5303/5304 Gorakhpur-Gonda Express (M.G.)
8. 5719/5720 Katigar-Siliguri Ibtercity Express
9. 3303/3304 Dhanbad-Chopan Express (Weekly)
10. 269/270 Guntur-Macherla Passenger.
11. 263/264 Guntur-Macherla Passenger.
12. 279/280 Guntur-Sattenapalle Passenger.
13. 267/268 Guntur-Sattenapalle Passenger.
14. 253/254 Macherla-Nadkudi Passenger.
15. 19 JB/20JB Jasidihi-Baidynathdham Passenger.
16. 431/432 Rampurhat-Sahanganj Passenger.
17. 360/361 Bilaspur-Gevra Road Passenger.
18. A Broad Gauge-cum-Metre Gauge Express train between Nizamuddin and Vasco-da-game via Miraj is being introduced from 18.6.1990.

(c) The following trains have been introduced for the Summer months during the current year:

1. Bombay-Pune
2. Bombay VT – Varanasi
3. Bombay VT – Gorakhpur
4. Bombay Central –Nizamuddin
5. Ahmedabad – Varanasi.
6. Bombay Central –Ahmadabad
7. Bombay Central –Hapa
8. Bombay Central – Gandhidham
9. Howrah – Delhi
10. Howrah – Dehradun
11. Madras – Trivvandrum
12. Madras – Triunelveli
13. Madras – Calicut
14. Bangalore – Ernakulam
15. Bombay VT – Hyderabad
16. Bombay VT – Trivandrum
17. Hyderabad – Howrah
18. Secunderabad – Madras
19. Secunderabad – Tirupati
20. Mangalore – Jammu Tawi.

**Electrification of Jolarpet-Bangalore Railway Line**

9954. SHRI C.P. MODALAGIRIYAPPA: Will the Minister of RAILWAYS be pleased to state:

(a) the total length of railway track electrified in Karnataka as on date;

(b) whether there is any proposal to electrify the railway track between Jolarpet and Bangalore;

(c) if so, the details thereof; and

(d) by what time the project is likely to be completed?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI AJAY SINGH): (a) Nil.

(b) Yes, Sir.

(c) The work involves electrification of 144 route kilometres at an estimated cost of Rs. 38.92 crores.

(d) March, 1992.

**Doubling of Railway Lines in Karnataka**

9955. SHRI C.P. MUDALAGIRIYAPPA: Will the Minister of RAILWAYS be pleased to state:

(a) the total length of double railway track existing in Karnataka at present;

(b) whether Government propose to take up doubling of railway track in Karnataka during the Eighth Plan period;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI AJAY SINGH): (a) 99 km as on 1.4.90.

(b) and (c). The following doubling works are in progress in Karnataka as on 1.4.90, i.e., at the beginning of the Eighth Plan:—